

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 186/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: Blueline Power Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Shreya Singhal, Advocate for the Petitioner
Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel
for Income Tax Department
Mr. Manish Raj, ROC

ORDER

Let reply be filed on behalf of the ROC. Advance copy has been supplied to them.

Let the paper book be supplied to the Ld. Counsel for the Income Tax Department and reply, if any, be filed before the next date of hearing.

To come up on 21st December, 2017. ✓

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(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)